Annexure - 6

Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 24-09-2026

List of Operational Creditors (Employees)

Sr. No.	Name of the Employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party ?	% of voting share in CoC					
1	SP Unshahring	06-10-2025	13,998	13,998	Bonus	No	-	-	-	-	-	-
2	Suraj Maroti Kale	13-11-2025	13,028	13,028	Bonus	No	-	-	-	-	-	Refer Note 2 below
	TOTAL		**27,026**	**27,026**			-	-	-	-	-	-

GENERAL NOTES:

1. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

2. Claims submitted by creditors after issuance of the Request for Resolution Plan ("**RFRP**") dated 27.10.2025 were examined and categorised as acceptable or non-acceptable. The acceptable claims were placed before the Committee of Creditors ("**CoC**") for its recommendation for inclusion in the list of creditors in terms of Regulation 13(1C) of the Insolvency Resolution Process for Corporate Persons Regulations, 2016, subject to approval of the Hon'ble National Company Law Tribunal ("**NCLT**"). The Hon'ble NCLT, vide its order dated 02.06.2026 passed in IA No. 2098 of 2026, has condoned the delay and approved the inclusion of such claims. Accordingly, the said claims have been updated and duly incorporated in the final list of creditors.